

11.05½ hrs.

**MOTION RE : FIFTY FOURTH REPORT OF
BUSINESS ADVISORY COMMITTEE**

Title: Motion regarding adoption of the Fifty-fourth Report of the Business Advisory Committee. (Motion Adopted)

स्वास्थ्य और परिवार कल्याण मंत्री तथा संसदीय कार्य मंत्री (श्रीमती सुमा स्वराज) : अध्यक्ष महोदय, मैं निम्नलिखित प्रस्ताव करती हूँ :-

"कि यह सभा 14 अगस्त, 2003 को सभा में प्रस्तुत कार्यमंत्रणा समिति के 54वें प्रतिवेदन से सहमत है।"

MR. SPEAKER: The question is:

"That this House do agree with the Fifty-fourth Report of the Business Advisory Committee presented to the House on the 14th August, 2003."

The motion was adopted.

MR. SPEAKER: Before I go to the Legislative Business at serial No.13, I would like to hear the point of order.

Shri Varkala Radhakrishnan, what is your point of order?

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): When there is a Motion of No-Confidence pending before the House, as per rules, no other matter can be taken up; and it takes precedence. (Interruptions)

MR. SPEAKER: It is not admitted as yet.

(Interruptions)

SHRI VARKALA RADHAKRISHNAN : It is, prima facie admitted. ...(Interruptions)

MR. SPEAKER: It is a hypothetical situation. The Motion of No-Confidence is not before the House. So, there is no point of order.

(Interruptions)

SHRI VARKALA RADHAKRISHNAN : When the Motion of No-Confidence is pending before the House, this cannot be taken up. No other business can be taken up, except that Motion. (Interruptions)

स्वास्थ्य और परिवार कल्याण मंत्री तथा संसदीय कार्यमंत्री (श्रीमती सुमा स्वराज) : अध्यक्ष जी, बिजनैस सस्पेंड तभी होगा, जब प्रस्ताव मूव होगा जो अभी तक मूव ही नहीं हुआ है। (Interruptions)

MR. SPEAKER: I have not even received the notice for that.

(Interruptions)

MR. SPEAKER: There is no point of order. Now, let us proceed with the Legislative Business Bills to be introduced. Item No. 13, Shri L. K. Advani.

(Interruptions)

MR. SPEAKER: There is no point of order. Please sit down.

(Interruptions)

SHRI VARKALA RADHAKRISHNAN : Please give a ruling on my point of order. (Interruptions)

MR. SPEAKER: I have ruled out your point of order. Please sit down. We will go to item no. 13.